

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:546
ANSWERED ON:24.11.2011
TERMINATION OF LPG DEALERSHIP
Khaire Shri Chandrakant Bhauroo

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of distributors of LPG distributing agencies changed or removed in Maharashtra during the last three years and the current financial year alongwith the reasons therefor;
- (b) whether the Government has received any complaint against the distributor of any gas agency of Maharashtra during above period ;
- (c) if so, the details thereof ; and
- (d) the action taken by the Government thereon ?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI S. JAIPAL REDDY)

(a) : Public Sector Oil Marketing Companies (OMCs) have reported that they have terminated 29 LPG distributors in the State of Maharashtra, out of which 12 have been terminated under the provisions of Marketing Discipline Guidelines (MDG)/Distributorship Agreement, 6 LPG distributors for resignation and 11 pursuant to the decision of the Two Judge Committee appointed by the Hon'ble Supreme Court to examine political patronage in allotment of LPG distributors, during the last three years and the period April to September, 2011.

(b) to (d) : During the aforesaid period, based on the established complaints of various irregularities, action has been taken in 418 cases against the erring LPG distributors in the State of Maharashtra under the provisions of MDG/Distributorship Agreement.